

## Annexure-4

Name of the corporate Debtor : SHREE AHUJA  
PROPERTIES AND REALTORS PRIVATE LIMITED.

Date of Commencement of CIRP : 18-05-2023

List of Creditors as on : 19-06-2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sr. No.	Name of Creditors	Identification No. (CIN No.)	Details of Claims Received		Details of Claims Admitted					Amount of Contingent Claims	Amount of any Mutual Dues, that may be set-off	Amount of Claims Not Admitted	Amount of Claims Under Verification	Remarks, if Any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of claim	Amount Covered by Guarantee	Whether Related Party ?	% of voting Shares In CoC					
1	MAHESHWARI INVESTORS PRIVATE LIMITED	U67120MH1946P TC004728	N.A	As per Regulation 13 & 14 of CIRP Regulations ON THE BASIS OF BEST ESTIMATE - no claim submitted taken from THE ORDER OF HON'BLE NCLT OF ACCEPTANCE OF APPLICATION C.P. (IB) No. 663/MB/2022 Order Dated: 18.05.2023	29100261	UNSECURED	0	No	6.38	0	0	0	0	As per Regulation 13 & 14 of CIRP Regulations ON THE BASIS OF BEST ESTIMATE - no claim submitted taken from THE ORDER OF HON'BLE NCLT OF ACCEPTANCE OF APPLICATION C.P. (IB) No. 663/MB/2022 Order Dated: 18.05.2023
					0		0		6.38	0	0	0	0	